

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.4649 OF 2002

M/s. Shakthi Seeds Pvt. Ltd.

Appellant (s)

VERSUS

Dy. Commr. (CT) & Anr.

Respondent (s)

Date : 30/05/2007 This Petition was called on for judgment today.

For Appellant (s) Mr. C.S.N. Mohan Rao,Adv.

For Respondent(s) Mr. Guntur Prabhakar,Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced
Judgment of the Bench comprising His Lordship and Hon'ble Mr.
Justice Lokeshwar Singh Panta.

The appeal is allowed with no order as to costs in
terms of the signed judgment.

(Neena Verma)
Court Master

(Vijay Aggarwal)
Court Master

Signed Reportable judgment is placed on the file.